

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:56
ANSWERED ON:22.11.2011
ADVANCE PAYMENT TO SUGARCANE GROWERS
Siricilla Shri Rajaiah

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the cooperative sugar factories and farmers' organisations in some States including Maharashtra are at loggerheads over the first advance payment to sugarcane growers for the year, 2011-12;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the remedial steps being taken by Union Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a),(b)&(c): As per the information received from the States, in the state of Maharashtra the farmers' organizations were agitating and demanding first installment of Rs.2350 per MT of sugarcane for 2011-12 sugar season. To resolve the issue, the Government of Maharashtra appointed a committee under the chairmanship of the Cooperative Minister and as per their discussions dated 11.11.2011, it was decided to pay Rs. 2050/- per MT for Kolhapur, Sangli, and Satara Districts, Rs.1850/-per MT for Pune, Solapur & Ahmednagar Districts and Rs. 1800/- per MT for the remaining districts of Maharashtra State towards first installment of sugarcane price for the current sugar season 2011-12. As such, the matter did not require intervention of the Central Government.